

**Self appraisal report for Year (2022-23)**

**Auditor Agency: Ashish K Singhal(Defence HQ Training Institute)**

**Ministry Name: Ministry of Home Affairs**

**Department Name: Department of Home**

**Public Authority Name: National Human Rights Commission**

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
<b>1</b>	<b>Organisation and Function</b>							
<b>1.1</b>	<b>Particulars of its organisation, functions and duties[Section 4(1)(b)(i)]</b>							
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	<a href="https://nhrc.nic.in/office-address">https://nhrc.nic.in/office-address</a>	Fully Met	1.28	Available
1.1.2	Head of the organization	Fully Met	1.28	1.28	<a href="https://nhrc.nic.in/contact-us/directory-of-officers">https://nhrc.nic.in/contact-us/directory-of-officers</a>	Fully Met	1.28	Details Available
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	<a href="https://nhrc.nic.in/about-us/vision-and-mission">https://nhrc.nic.in/about-us/vision-and-mission</a>	Fully Met	1.28	Details Available
1.1.4	Function and duties	Fully Met	1.28	1.28	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	1.28	Details Available
1.1.5	Organization Chart	Fully Met	1.28	1.28	<a href="https://nhrc.nic.in/document/organization-chart">https://nhrc.nic.in/document/organization-chart</a>	Fully Met	1.28	Details Available
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from	Fully Met	1.28	1.28	<a href="https://nhrc.nic.in/about-us/">https://nhrc.nic.in/about-us/</a>	Fully Met	1.28	Details Available

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	time to time as well as the committees/ Commissions constituted from time to time have been dealt				core-groups			
<b>1.2</b>	<b>Power and duties of its officers and employees[Section 4(1) (b)(ii)]</b>							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993">https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993</a>	Fully Met	1.54	Details Available
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	1.54	Details Available
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1">https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1</a>	Fully Met	1.54	Details Available
1.2.4	Exercised	Fully Met	1.54	1.54	yes	Fully Met	1.54	Available
1.2.5	Work allocation	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/contact-us/directory-of-officers">https://nhrc.nic.in/contact-us/directory-of-officers</a>	Fully Met	1.54	Details Available
<b>1.3</b>	<b>Procedure followed in decision making process [Section 4(1)(b)(iii)]</b>							
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	1.54	Details Available
1.3.2	Final decision making authority	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993">https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993</a>	Fully Met	1.54	Details Available

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1">https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1</a>	Fully Met	1.54	Details Available
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1">https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1</a>	Partially Met	0.77	Specific Time Limit not Found
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993">https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993</a>	Fully Met	1.54	Details Available
<b>1.4</b>	<b>Norms for discharge of functions[Section 4(1)(b)(iv)]</b>							
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993">https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993</a>	Fully Met	1.54	Details Available
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993">https://nhrc.nic.in/acts-&amp;-rules/protection-human-rights-act-1993</a>	Fully Met	1.54	Available in Act
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendm">https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendm</a>	Fully Met	1.54	Details Available

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					ent-regulations-1997-1			
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1">https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1</a>	Partially Met	0.77	Specific Time Limit not Found, if it is available, it should be prominently mentioned
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	<a href="https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1">https://nhrc.nic.in/acts-&amp;-rules/nhrc-procedure-amendment-regulations-1997-1</a>	Fully Met	1.54	Details Available
<b>1.5</b>	<b>Rules, regulations, instructions manual and records for discharging functions[Section 4(1)(b)(v)]</b>							
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	1.92	Details Available
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	1.92	Details Available
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	1.92	Details Available
1.5.4	Transfer policy and transfer orders	Fully Met	1.92	1.92	transfer are made only internally.	Fully Met	1.92	Trfr Order Available
<b>1.6</b>	<b>Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]</b>							
1.6.1	Categories of documents	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	3.85	Details Available

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	3.85	Details Available
<b>1.7</b>	<b>Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]</b>							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	<a href="https://nhrc.nic.in/about-us/core-groups">https://nhrc.nic.in/about-us/core-groups</a>	Fully Met	0.96	Details Available
1.7.2	Composition	Fully Met	0.96	0.96	<a href="https://nhrc.nic.in/about-us/core-groups">https://nhrc.nic.in/about-us/core-groups</a>	Fully Met	0.96	Details Available
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	<a href="https://nhrc.nic.in/about-us/core-groups">https://nhrc.nic.in/about-us/core-groups</a>	Fully Met	0.96	Details Available
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	<a href="https://nhrc.nic.in/about-us/core-groups">https://nhrc.nic.in/about-us/core-groups</a>	Partially Met	0.48	Tenure not mentioned, if it is for a certain period/reconstitution time period should be mentioned. Else it should be mentioned that the committee will be functional till re-constitution.
1.7.5	Powers and functions	Fully Met	0.96	0.96	<a href="https://nhrc.nic.in/about-us/core-groups">https://nhrc.nic.in/about-us/core-groups</a>	Fully Met	0.96	Details Available
1.7.6	Whether their meetings are open to the public?	Fully Met	0.96	0.96	yes	Partially Met	0.48	Not

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1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	yes	Fully Met	0.96	Details Available
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	<a href="https://nhrc.nic.in/activities/minutes-of-meetings">https://nhrc.nic.in/activities/minutes-of-meetings</a>	Fully Met	0.96	Details Available on website
<b>1.8</b>	<b>Directory of officers and employees[Section 4(1) (b) (ix)]</b>							
1.8.1	Name and designation	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/contact-us/directory-of-officers">https://nhrc.nic.in/contact-us/directory-of-officers</a>	Fully Met	3.85	Details Available
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/contact-us/directory-of-officers">https://nhrc.nic.in/contact-us/directory-of-officers</a>	Fully Met	3.85	Details Available
<b>1.9</b>	<b>Monthly Remuneration received by officers &amp; employees including system of compensation[Section 4(1) (b) (x)]</b>							
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Partially Met	1.93	Postwise remuneration available
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	3.85	Details Available
<b>1.10</b>	<b>Name, designation and other particulars of public information officers[Section 4(1) (b) (xvi)]</b>							
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	3.85	Details Available
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	<a href="https://nhrc.nic.in/contact-us/directory-of-officers">https://nhrc.nic.in/contact-us/directory-of-officers</a>	Fully Met	3.85	Details Available

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<b>1.11</b>	<b>No. Of employees against whom Disciplinary action has been proposed/ taken(Section 4(2))</b>							
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Not Met	3.85	0	empty	Not Met	0	Not available
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Not Met	3.85	0	empty	Not Met	0	Not available
<b>1.12</b>	<b>Programmes to advance understanding of RTI(Section 26)</b>							
1.12.1	Educational programmes	Partially Met	1.92	0.96	Initially resource persons on the subject were called for training /lectures.	Partially Met	0.96	Details not available
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	CPIOs are encouraged to participate in such programs.	Partially Met	0.96	Details not mentioned. Details of such activities /Order should be uploaded partially met
1.12.3	Training of CPIO/APIO	Partially Met	1.92	0.96	Some of the officers have undergone training programmes.	Partially Met	0.96	
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	The directions of the CIC are widely circulated and provisions of RTI Act 2005 are strictly	Fully Met	1.92	Details Available

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					being followed.			
<b>1.13</b>	<b>Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]</b>							
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	Transfers are done only internally in NHRC.	Fully Met	7.69	Details Available
<b>Total</b>			<b>100</b>	<b>90</b>		<b>100</b>	<b>85</b>	
<b>2</b>	<b>Budget and Programme</b>							
<b>2.1</b>	<b>Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]</b>							
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	<a href="https://nhrc.nic.in/activities/annual-budgets">https://nhrc.nic.in/activities/annual-budgets</a>	Fully Met	10.00	Available
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	<a href="https://nhrc.nic.in/activities/annual-budgets">https://nhrc.nic.in/activities/annual-budgets</a>	Fully Met	10.00	Available
2.1.3	Proposed expenditures	Fully Met	10	10.00	<a href="https://nhrc.nic.in/activities/annual-budgets">https://nhrc.nic.in/activities/annual-budgets</a>	Fully Met	10.00	Available
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	<a href="https://nhrc.nic.in/activities/annual-budgets">https://nhrc.nic.in/activities/annual-budgets</a>	Fully Met	10.00	Available
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	<a href="https://nhrc.nic.in/activities/annual-budgets">https://nhrc.nic.in/activities/annual-budgets</a>	Fully Met	10.00	Available
<b>2.2</b>	<b>Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)</b>							



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2.2.1	Budget	Fully Met	16.67	16.67	<a href="https://nhrc.nic.in/publications/annual-account">https://nhrc.nic.in/publications/annual-account</a>	Partially Met	8.34	Specific details not available, only consolidated mentioned in Annual Account
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Fully Met	16.67	16.67	<a href="https://nhrc.nic.in/publications/annual-account">https://nhrc.nic.in/publications/annual-account</a>	Partially Met	8.34	Specific details not available, only consolidated mentioned in Annual Account
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.	Fully Met	16.67	16.67	<a href="https://eprocurement.gov.in/cppp/searchbyorg/National%20Human%20Rights%20Commission">https://eprocurement.gov.in/cppp/searchbyorg/National%20Human%20Rights%20Commission</a> <a href="https://nhrc.nic.in/activities/auction">https://nhrc.nic.in/activities/auction</a>	Not Met	0	Link/Details Not available on Website home page
<b>2.3</b>	<b>Manner of execution of subsidy programme [Section 4(i)(b)(xii)]</b>							
2.3.1	Name of the programme of activity	Not Applicable	0	0	empty	Not Applicable	0	NA
2.3.2	Objective of the programme	Not Applicable	0	0	empty	Not Applicable	0	NA
2.3.3	Procedure to avail benefits	Not Applicable	0	0	empty	Not Applicable	0	NA
2.3.4	Duration of the programme/ scheme	Not Applicable	0	0	empty	Not Applicable	0	NA
2.3.5	Physical and financial targets of the programme	Not Applicable	0	0	empty	Not Applicable	0	NA
2.3.6	Nature/ scale of subsidy /amount allotted	Not Applicable	0	0	empty	Not Applicable	0	NA
2.3.7	Eligibility criteria for grant of subsidy	Not Applicable	0	0	empty	Not Applicable	0	NA
2.3.8	Details of beneficiaries of subsidy programme	Not Applicable	0	0	empty	Not Applicable	0	NA

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	(number, profile etc)							
<b>2.4</b>	<b>Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]</b>							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Fully Met	25	25.00	<a href="https://nhrc.nic.in/publications/annual-account">https://nhrc.nic.in/publications/annual-account</a>	Partially Met	12.50	Details of such grants are not readily available on website.
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Fully Met	25	25.00	<a href="https://nhrc.nic.in/publications/annual-account">https://nhrc.nic.in/publications/annual-account</a>	Partially Met	12.50	Details of such grants are not readily available on website.
<b>2.5</b>	<b>Particulars of recipients of concessions, permits of authorizations granted by the public authority[Section 4(1) (b) (xiii)]</b>							
2.5.1	Concessions, permits or authorizations granted by public authority	Not Applicable	0	0	empty	Not Applicable	0	NA
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations	Not Applicable	0	0	empty	Not Applicable	0	NA
<b>2.6</b>	<b>CAG &amp; PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]</b>							
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	yes	Partially Met	25.00	Details should be prominently reflected.
<b>Total</b>			<b>200</b>	<b>200</b>		<b>200</b>	<b>117</b>	
<b>3</b>	<b>Publicity Band Public interface</b>							
<b>3.1</b>	<b>Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation there of [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]</b>							
3.1.1	Relevant Acts, Rules, Forms and other	Fully Met	12.5	12.50	<a href="https://nhrc.nic.in">https://nhrc.nic.in</a>	Fully Met	12.50	Available on

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	documents which are normally accessed by citizens				c.in/about-us/core-groups			Website
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Fully Met	12.5	12.50	Core groups are formed on various subjects where experts of the field are incorporated/associated by the commission.	Fully Met	12.50	Available
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty	Not Applicable	0	NA

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3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	0	0	empty	Not Applicable	0	NA
<b>3.2</b>	<b>Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]</b>							
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Fully Met	16.67	16.67	The directions given by the Commission in cases of alleged violation of human rights are put in public domain in HRCNET portal.	Partially Met	8.34	All policies are prominently displayed. But the Relevant Facts, used in formulating policies not found
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	16.67	The directions given by the Commission in cases of alleged violation of human rights are put in public domain in HRCNET portal.	Partially Met	8.34	All policies are prominently displayed. But the Relevant Facts, used in formulating policies not found
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	16.67	The directions given by the Commission in cases of alleged violation of human rights	Partially Met	8.34	All policies are prominently displayed. But the Relevant Facts, used in formulating policies not

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					are put in public domain in HRCNET portal. Minutes of the meetings on various subjects are also made public.			
<b>3.3</b>	<b>Dissemination of information widely and in such form and manner which is easily accessible to the public [Section 4(3)]</b>							
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	Website and social media.	Fully Met	50.00	Available
<b>3.4</b>	<b>Form of accessibility of information manual/ handbook[Section 4(1)(b)]</b>							
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	<a href="https://hrcnet.nic.in/HRCNet/public/webcomplaint.aspx">https://hrcnet.nic.in/HRCNet/public/webcomplaint.aspx</a> All the information is available on NHRC website	Fully Met	25.00	Available
3.4.2	Information manual/handbook available in Printed format	Fully Met	25	25.00	Publications are available both, online as well as printed for wide publicity.	Fully Met	25.00	Available
<b>3.5</b>	<b>Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]</b>							
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	There are non priced	Fully Met	25.00	Available

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					publications by NHRC as well as available on its website for the public.			
3.5.2	List of materials available At a reasonable cost of the medium	Fully Met	25	25.00	<a href="https://nhrc.nic.in/publication-n-priced">https://nhrc.nic.in/publication-n-priced</a>	Fully Met	25.00	Available
<b>Total</b>			<b>225</b>	<b>225</b>		<b>225</b>	<b>200</b>	
<b>4</b>	<b>E-Governance</b>							
<b>4.1</b>	<b>Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]</b>							
4.1.1	English	Fully Met	14.29	14.29	yes	Fully Met	14.29	Available
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	In multiple languages.	Fully Met	14.29	Available
<b>4.2</b>	<b>When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]</b>							
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	The PHR Act, 1993 has been amended. Accordingly the same may be uploaded on the NHRC website under the URL mentioned. <a href="https://nhrc.nic.in/publication-n-on-priced?field_publications_type_tid=311">https://nhrc.nic.in/publication-n-on-priced?field_publications_type_tid=311</a>	Fully Met	28.57	Available

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					3			
<b>4.3</b>	<b>Information available in electronic form[Section 4(1)(b)(xiv)]</b>							
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	yes	Fully Met	9.52	Available
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	yes	Fully Met	9.52	Available
4.3.3	Location where available	Fully Met	9.52	9.52	On the website of the Commission under different /relevant heads.	Fully Met	9.52	Available
<b>4.4</b>	<b>Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]</b>							
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	HRCNET portal and website of the Commission has all the contents open for the public.	Fully Met	7.14	Available
4.4.2	Details of information made available	Fully Met	7.14	7.14	HRCNET portal and website of the Commission has all the contents open for the public.	Fully Met	7.14	Available
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	Available online.	Fully Met	7.14	Online always
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	<a href="https://nhrc.nic.in/contact-us/directory-of-officers">https://nhrc.nic.in/contact-us/directory-of-officers</a>	Fully Met	7.14	Available

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
<b>4.5</b>	<b>Such other information as may be prescribed under Section 4(i) (b)(xvii)</b>							
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	HRCNET portal. <a href="https://hrcnet.nic.in">https://hrcnet.nic.in</a>	Fully Met	3.57	Available
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	Timely information is provided to the applicants and appellants received online and offline as per provisions of the RTI act 2005. A nodal officer for the RTI and CPIOs for different sections have been deputed. Quarterly statements and annual statements are submitted within time.	Partially Met	1.79	It is appreciated that Reply and Return sent timely. But Statistics of RTI Reply should be prominently mentioned on website. website
4.5.3	List of completed schemes/ projects/ Programmes	Fully Met	3.57	3.57	<a href="https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;">https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;</a>	Fully Met	3.57	Available



Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					-projects/completed-projects			
4.5.4	List of schemes/ projects/ programme underway	Fully Met	3.57	3.57	<a href="https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;-projects/ongoing-Projectss">https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;-projects/ongoing-Projectss</a>	Partially Met	1.79	Available, but appears to be older one. Updated version needs to be uploaded
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Fully Met	3.57	3.57	<a href="https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;-projects/ongoing-Projectss">https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;-projects/ongoing-Projectss</a> <a href="https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;-projects/completed-projects">https://nhrc.nic.in/training-&amp;-research/research-studies-&amp;-projects/completed-projects</a>	Not Met	0	Details of Contracts/Link of such Data Not found on website
4.5.6	Annual Report	Fully Met	3.57	3.57	<a href="https://nhrc.nic.in/publications/annual-reports">https://nhrc.nic.in/publications/annual-reports</a>	Fully Met	3.57	Available
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	<a href="https://nhrc.nic.in/frequently-asked-questions">https://nhrc.nic.in/frequently-asked-questions</a>	Fully Met	3.57	Available
4.5.8	Any other information such as - (a) Citizen's	Not Applicable	0	0	empty	Not Met	0	Not available

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter							
<b>4.6</b>	<b>Receipt &amp; Disposal of RTI applications &amp; appeals [F.No 1/6/2011-IR dt. 15.04.2013]</b>							
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	Timely information is provided to the applicants and appellants received online and offline as per provisions of the RTI act 2005. A nodal officer for the RTI and CPIOs for different sections have been deputed. Quarterly statements and annual statements are submitted within time.	Partially Met	7.15	Statistics needs to be uploadedIt is appreciated that Reply and Return sent timely. But Statistics of RTI Reply should be prominently mentioned on website.websi te
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	Timely information is provided to	Partially Met	7.15	It is appreciated that Reply and

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					the applicants and appellants received online and offline as per provisions of the RTI act 2005. A nodal officer for the RTI and CPIOs for different sections have been deputed. Quarterly statements and annual statements are submitted within time.			Return sent timely. But Statistics of RTI Reply should be prominently mentioned on website. website
<b>4.7</b>	<b>Replies to questions asked in the parliament[Section 4(1)(d)(2)]</b>							
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	The parliament questions are replied through Nodal Ministry on top priority.	Partially Met	14.29	Details needs to be uploaded
<b>Total</b>			<b>196</b>	<b>196</b>		<b>200</b>	<b>161</b>	
<b>5</b>	<b>Information as may be prescribed</b>							
<b>5.1</b>	<b>Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]</b>							

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Fully Met	20.00	Available
5.1.2	Details of third party audit of voluntary disclosure - (a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	The information sought by CIC is being provided online i.e. APAR of the public authority for the third party audit.	Not Met	0	Not found
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	Fully Met	20	20.00	Mr. Mukesh, Deputy Registrar(Law) equivalent to the Deputy Secretary has been appointed as Nodal officer.	Fully Met	20.00	Available
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Not Applicable	0	0	empty	Not Met	0	Details not found
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Fully Met	20	20.00	<a href="https://nhrc.nic.in/rti-act-2005">https://nhrc.nic.in/rti-act-2005</a>	Not Met	0	Not found
<b>Total</b>			<b>80</b>	<b>80</b>		<b>100</b>	<b>40</b>	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
<b>6</b>	<b>Information Disclosed on own Initiative</b>							
<b>6.1</b>	<b>Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information</b>							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	All the information pertaining to the Commission including status of the complaints, ongoing/ forthcoming events and all the information about the composition/structure of the organization is available. <a href="https://nhrc.nic.in/">https://nhrc.nic.in/</a>	Fully Met	25.00	Adequately available
<b>6.2</b>	<b>Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Publ</b>							
6.2.1	Whether STQC certification obtained and its validity	Partially Met	12.5	6.25	Level one complete	Partially Met	6.25	Agreed
6.2.2	Does the website show the certificate on the Website?	Not Met	12.5	0	empty	Not Met	0	Agreed
<b>Total</b>			<b>50</b>	<b>31</b>		<b>50</b>	<b>31</b>	
<b>Grand Total</b>			<b>851</b>	<b>823</b>		<b>875</b>	<b>634</b>	